

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.312**

IA-3603/2021 IA-822/2022 IA-823/2022 IA-5708/2023 IA-5454/2023

In

IB-1006(ND)/2019

**IN THE MATTER OF:**

Mr. Devendra Kumar Shrma

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. JBBEvereset Buildtech Pvt. Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 09.11.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rajiv Bahl, Advocate in IA-5708/2023 IA-5454/2023

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.12.2023.

Sd/-  
**(Court Officer)**